NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/35/2017

NAME OF THE PETITIONER(S)

: RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S)

: EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sarath 6960 Advocate

counsel for Respondent. I

& John

N. A. SRINIVASAN

T. V. SURESH KUMAR CONSEL FOR PETETEONER

) N.P. Nagalaleshii Conselfer R2 and

ORDER

Counsel for Petitioner present. Counsel for R2 and R5 present. R4 has already submitted communication that he is not interested to pursue the matter. Therefore, we proceed ex parte against R4. Matter is posted for arguments. Put up on 07.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-Sel-

MEMBER (JUDICIAL)